

pass will have to be presented.

- Check-in/Check-out time 12 noon will be flexible by 6 hours, subject to availability of accommodation.
- The scheme is operative for all ITDC Hotels except Ashok Yatri Niwas, New Delhi.

The scheme will be mutually beneficial to ITDC and Indian Airlines. It aims at getting more clientele which will in turn improve room occupancy of ITDC hotels and increase business of Indian Airlines. It is pre-mature to indicate the business that would accrue to ITDC hotels and Indian Airlines under the scheme.

[English]

Tourism Action Plan

*338. SHRI R. SURENDER REDDY
SHRI BOLLA BULLI RAMAIAH

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether his Ministry has mooted any 'Tourism Action Plan' for the aviation, hotel and travel industries ;

(b) if so, the broad details of the plan including the expenditure involved ; and

(c) the time by which the plan is likely to be operative?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (c) . The Department of Tourism has prepared a tentative action plan for attracting five million foreign tourists. The plan envisaged investments to the tune of about Rs. 39,100 crores by different

Departments of Government of India, State Governments and the private sector. It has, however, not yet been examined by the concerned agencies in detail and approved by the Government.

[Translation]

Air Services by Foreign Airlines

*339. SHRI CHHITUBHAI GAMIT :
DR. (SHRIMATI) K.S.
SOUNDARAM :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether several foreign airlines have applied for more destinations and entry points in the country and have also requested for increasing the frequencies on existing routes ;

(b) if so, the details of such requests received during 1992 and 1993 so far ;

(c) the decision taken by the Government thereon ; and

(d) the air routes allotted or proposed to be allotted to these airlines ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (d). During the years 1992 and 1993, requests have been received from 34 countries/Administration for operating to new destinations/increasing the frequency on existing routes as indicated in Statement I. The additional rights given to foreign airlines after bilateral negotiations during the years 1992 and 1993 are indicated in Statement II. The additional rights relating to frequency and capacity are on reciprocal basis and are also available to our national carriers on the relevant sec-

tors.

STATEMENT - I

List of Countries/Administration from whom requests have been received for new/additional rights.

- | | |
|--|--|
| 1. Azerbaijan | 16. Maldives. |
| 2. Bangladesh. | 17. Malta. |
| 3. Belgium | 18. Mauritius. |
| 4. Belarus. | 19. Netherlands. |
| 5. Brunei | 20. Romania. |
| 6. Buigaria. | 21. Saudi Arabia. |
| 7. Burma. | 22. Singapore. |
| 8. Ethiopia. | 23. South Africa |
| 9. Finland | 24. Syria. |
| 10. Germany. | 25. Scandinavia (Sweden, Denmark and Norway) |
| 11. Gulf States (Bahrein, Oman, Qater and UAE) | 26. Sri Lanka. |
| 12. Hong Kong Administration. | 27. Tajikistan. |
| 13. Israel. | 28. Thailand. |
| 14. Kazakhstan. | 29. Turkmenistan. |
| 15. Kyrgyzstan | 30. U.K. |
| | 31. Uzbekistan. |
| | 32. Ukraine. |
| | 33. Yemen. |
| | 34. Zambia. |

STATEMENT-I

List of Countries/Administration From Whom Requests Have Been Received For New/Additional Rights.

Sl.No	COUNTRIES	18.	Mauritius.
1.	Azerbaijan.		
2.	Bangladesh.		
3.	Belgium.		
4.	Belarus.		
5.	Brunei.		
6.	Bulgaria.		
7.	Burma.		
8.	Ethiopia.		
9.	Finland.		
10.	Germany.		
11.	Gulf States(Bahrain, Oman, Qatar and UAE).		
12.	Hong Kong Administration.		
13.	Israel.		
14.	Kazakhstan.		
15.	Kyrgyzstan.		
16.	Maldives.		
17.	Malta.		

COUNTRIES

Sl.No

- | | |
|-----|--|
| 19. | Netherlands. |
| 20. | Romania. |
| 21. | Saudi Arabia. |
| 22. | Singapore. |
| 23. | South Africa |
| 24. | Syria. |
| 25. | Scandinavia(Sweden, Denmark and Norway.) |
| 26. | Shri Lanka. |
| 27. | Tajikistan. |
| 28. | Thailand. |
| 29. | Turkmenistan. |
| 30. | U.K. |
| 31. | Uzbekistan. |
| 32. | Ukraine. |
| 33. | Yemen. |
| 34. | Zambia. |